

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

B.L. Sharma N. 406 X/2016

ORDERS OF THE BENCH

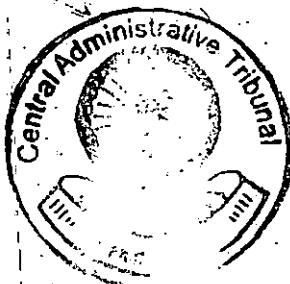
Date of Order: 04.10.2016

MA No. 291/00279/2016 (OA No. 602/2011)

Mr. C.B. Sharma, counsel for applicant.
Mr. Kinshuk Jain, counsel for respondents.

M.A No. 291/00279/2016 has been filed by the respondents for placing on record compliance affidavit indicating that they have complied with the orders of this Tribunal, therefore, the same be taken on record. There is no such direction of this Court to place on record the compliance affidavit.

Therefore, the Misc. Application is dismissed.



— SM —
(MS. MEENAKSHI HOOJA) (SANJEEV KUMAR KAUSHIK)
ADMINISTRATIVE MEMBER JUDICIAL MEMBER

Kumawat

CERTIFIED TRUE COPY

Section Officer (Judicial)
Central Administrative Tribunal
Jaipur Bench, JAIPUR